- \*186. SH. BHARAT BHUSHAN BATRA, M.L.A.: Will the Medical Education Minister be pleased to state
  - a) the terms and conditions on which two shops have been allotted in the name of Amrit Pharmacy under Aayushman Bharat Yojna in the premises of PGIMS Rohtak; and
  - b) Whether any complaint has been received by the Government regarding irregularities in above said shops; if so, the details thereof together with the action taken by the Government so far?

## Reply

## Anil Vij, Medical Education and Health Minister, Haryana

a) Sir, AMRIT Pharmacy Stores are established not under Aayushman Bharat but under another novel initiative, 'Affordable Medicines and Reliable Implants for Treatment (AMRIT)' launched by Ministry of Health and Family Welfare and it provides all those drugs, implants, surgical articles/disposables at affordable prices which are otherwise not dispensed free of cost in various Central and State Teaching Hospitals. These stores are run by Hindustan Lifecare Ltd. (HLL), a CPSU under Ministry of Health and Family Welfare, Government of India

State Government has decided to provide this facility to the patients visiting Government/Government Aided Medical Colleges and Hospitals and also to the patients from general public. The terms and conditions on which these shops have been opened in the premises of PGIMS, Rohtak are as per the duly approved MoU sent by the Department to be signed between the Director PGIMS, Rohtak and M/S. HLL Lifecare Ltd. The same is placed at **Annexure-I.** 

b) A Complaint has been received and the matter is being enquired into by Director, Medical Education and Research.